

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

Consequent upon the directions contained the minutes of meeting dated 17.10.2022 received vide Letter No. 5924-34/DHC/Gaz.II-A/G-12/DJA/2022 dated 27.10.2022 of Hon'ble High court of Delhi, New Delhi and in continuation of this office earlier Link Duty Roster issued vide order no. Judl.II/ F.102/South/Saket/2022/28185-28219 dated 22.09.2022, the following Plea Bargaining Roster of Sessions Divisions of South District is issued, as specified herein-below, with immediate effect:-

Table A. Criminal Courts [ASJ (POCSO)/ASJ (FTSC) (POCSO)/ ASJ (SFTC):

Sl No	Name of Plea Bargaining Judicial Officers	Link Plea Bargaining Judicial Officer
1	Sh. Amit Bansal, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)
2	Sh. Sharad Gupta, ASJ-04 (POCSO)	Ms. Neha, ASJ (SFTC)
3	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)	Sh. Amit Bansal, ASJ-01 (POCSO)
4	Ms. Neha, ASJ (SFTC)	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)

Table B. Criminal Courts [ASJ/ASJ (FTC)/ ASJ (NDPS)/ASJ (Electricity)]:

Sl No	Name of Plea Bargaining Judicial Officers	Link Plea Bargaining Judicial Officer
1	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02
2	Ms. Vrinda Kumari, ASJ-02	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
3	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02
4	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)
5	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)
6	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi. *This is with reference to his office letter no. 5924-34/DHC/Gaz.II-A/G-12/DJA/2022 dated 27.10.2022.*
2. The Officers concerned.
3. The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
4. The Chief Prosecutors (South), Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts, New Delhi.
6. The In-charge, Filing Section, Saket Courts, New Delhi.
7. The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
8. The In-Charge, Lock-up, Saket Courts, New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. Reader/Secretary to the Ld. Principal District & Sessions Judge, South.
11. Notice Board (through Caretaker)
12. For uploading on LAYERS
13. Guard File.


Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi